

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE AT CHENNAI

Original Application No. 114 + 122 of 2020

(under Section 14 and 15 read with Section 8 (1) of the National Green Tribunal Act, 2010)

IN THE MATTER OF

Saguturu Dayaker Reddy
S/o Venakata Subba Reddy
Aged about 47 years
Resident of Mallam Village and post
Chittamuru Mandal,
SPSR Nellore District
Andhra Pradesh 524403
Having agriculture land at
Survey Nos. 59-1P, 59-2, 60-2P, 105-2P, 104-3P,
104-6P, 62-2P,
Ranganadhapuram Village

..Applicant

Vs

1. State of Andhra Pradesh,
Through its Chief Secretary,
1st Block, 1st floor, Interim Government Complex
A.P. Secretariat office
Velagapudi
Andhra Pradesh 522 503

2. Andhra Pradesh State Pollution Control Board
Through its Member Secretary,
D.No.33-26-4D/2 Near Sunrise Hospital,
Pushpa Hotel Centre, Chalamalavari Street
Kasturibaipet
Vijayawada 520 010

3. Department of Fisheries,
State of Andhra Pradesh
Through its Commissioner,
Bandar Road, Poranki
Vijayawada 521137
Andhra Pradesh

4. Coastal Aquaculture Authority,
Through its Member Secretary,
5th Floor, Integrated Office Complex for
Animal Husbandary and Fisheries Department,
Nandanam
Chennai 600 035

5. District Collector, Nellore
Achari Street, VRC Centre,
Nellore District
Andhra Pradesh 524 003

6. Srii Volipi Seenivasulu
Resident of Venkanapalem Kota SO,
Kota Mandal Nellore Dt. 524411
Having Prawn/Shrimp Aqua farm at
27-6, 27-5, 27-4, 27-3, 29-1, 29-2, 29-3, 15-1, 3, 8-2B
Padarthavyari Kadriga Village, Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

K. Bala Sumi Reddy

7. Sri Kami Reddy Balasuneel Reddy,
C/o Parvathareddy , Venkata Ramanareddy
Resident of Mallam village and post
Chittamuru Mandal, Nellore District
Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey No. 15-6
PadarthiyariKadriga Village, Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

8. Sri Teegla Suresh Babu,
Resident of Pittivaanapallivillage ,
MuttimbakuPost Chittamuru Mandal,
Nellore District, Pin 524415
Having Prawn/Shrimp Aqua farm at
Survey No. 1,3-2B
PadarthiyariKadriga Village, Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

9. Sri PittiParadhamaiah,
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 17-2,
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

10. Smt. Manubolu Sailaja,
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 15
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

11. Sri Manubolu Sathish
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415
Having Prawn/Shrimp Aqua farm at
Survey No. 14-3, 28-1
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

12. Sri Theegala Suresh Babu
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415
Having Prawn/Shrimp Aqua farm at
Survey No. 9A, A3, B,C

K. Bala Sunil Reddy

18. Smt. Pari Koteshwaramma
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 15
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

19. Smt. ChellakuruMadhusudhanamma
Resident of Gongunta
Mambattu Post Nellore District
Pin 524 121
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 15
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

20. Sri ParavathareddyVenkatrama,
Resident of Mallam Post and village
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 17-2B,18-2PA, 20-1, 21-5, 27-P2
23-1,16-2A, 11-1A,13-3
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

21. ParvathareddyVenaktakrishna Reddy
Resident of Mallam Post and village
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 17-2C,18-2A1, 20-2, 21-6,
27-P1,23-2, 16-2B,11-2, 13-2
PadarthyvariKandriga village,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

22. Sri Pernati Prabhakar Reddy
Resident of Mallam Post and village
Chittamuru Mandal,
Nellore District, Pin 524403

K. Bala Sunil Reddy

Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

13. Sri Manubolu Venkaiah,
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 15
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

14. Sri PamajiChinnaChengaiyah,
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 27-4
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

15. Smt. Kapaluru Varalakshmi
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415
Having Prawn/Shrimp Aqua farm at
Survey No. 70-2
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

16. Smt. TheruvaiBujjamma
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 1-1
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

17. Sri TheruvaiThirupalu
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 33-4, 39-4B
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

K. Bala Sunil Reddy

Having Prawn/Shrimp Aqua farm at
Survey Nos. 15-4A, 21-1
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

23. Sri Pernati Subbamma
Resident of Mallam Post and village
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 15-4C, 21-3
PadarthyvariKandriga village,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

24. Sri Kalluru Rajendra Babu
Resident of Mallam Post and village
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 32/6
PadarthyvariKandriga village,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

24. Sri Kalluru Rajendra babu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 32-6
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

25. Sri Manubolu Sathish
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 33-1A, 38-2, 27-3,38-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

26. Sri TheruvaiThirupalu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO

K. Bala Sunil Reddy

Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 33-1C, 60-1,60-4, 60-7
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

27. Sri Nunjala Madhu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 33-1C
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

28. SmtManuboluRangamma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-1A
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

29. Sri Manobolu Venkaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-4A, 39-2, 39-3, 17-1,31-3,38-7
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

30. Sri. Pamanji Chinna Chengaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-5, 38-8
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

K. Bala Sunil Reddy

31. Smt. Manubolu Sailaja
Resident of PadarthiyariKandriga village,
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 32-6
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

32. Sri TheruvaiChandraiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 39-4A, 60-3, 41
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

33. Sm. PamajiChengamma,
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-1A
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

34. Smt. ManuboluIndhriamma.
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-1B
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

35. Smt. KalluruSusilamma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-1C
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,

K. Bala Sunil Reddy

Chittamuru Mandal,
Nellore District Pin 524415

36. Sm. Nunjala Padma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-1E1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

37. Smt. ThevuuaiBagyalakshmi
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-2
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

38. Smt. TheruvaiBujamma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 60-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

39. Sri Pari Vijayuakumar
Resident of Mallam Post and village Pittivaanapalli
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 50-2B
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

40. Sri AllipoodiSreenivasulu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 105-5
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,

K. Bala Sunil Reddy

Chittamuru Mandal,
Nellore District Pin 524415

41. Sri AllipoodiBaBU
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 105-5
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

42. Sri PittiMunaswami
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 91-2C,
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

43.Sri Pitti Lokaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 94
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

44. Sri Pitti Venateshwarulu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 63-2
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

45. Sri ManuboluVekateshwarlu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

K. Bala Sunil Reddy

Having Prawn/Shrimp Aqua farm at
Survey Nos. 41
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

46. Sri Kanapa Guravaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 52-3, 53-3
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

47. Sri Pitti Subramaniam
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

48. Sri PandhiKottaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

49. Sri KakaniChengaiah,
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

50. SmtPitti Jayalakshmi
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

K. BalaSoni Reddy

Having Prawn/Shrimp Aqua farm at
 Survey Nos. 1
 Pittivaanapallivillage ,
 Muttimbaku Post, Vakadu SO,
 Chittamuru Mandal, Nellore District Pin 524415

51. Sri PittiAmaraiyah
 Resident of Pittivaanapalli
 Muttimbaku Post, Vakadu SO
 Chittamuru Mandal,
 Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
 Survey Nos. 5-2A
 Pittivaanapallivillage ,
 Muttimbaku Post, Vakadu SO,
 Chittamuru Mandal,
 Nellore District Pin 524415

52. Smt. PittiChandharamma
 Resident of Pittivaanapalli
 Muttimbaku Post, Vakadu SO
 Chittamuru Mandal,
 Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
 Survey Nos. 8-1
 Pittivaanapallivillage ,
 Muttimbaku Post, Vakadu SO,
 Chittamuru Mandal,
 Nellore District Pin 524415

53. Smt. Venalareddy Shymalamma
 Resident of Pittivaanapalli
 Muttimbaku Post, Vakadu SO
 Chittamuru Mandal,
 Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
 Survey Nos. 9-1
 Pittivaanapallivillage ,
 Muttimbaku Post, Vakadu SO,
 Chittamuru Mandal,
 Nellore District Pin 524415

54. Sri PittiHanumathaiah
 Resident of Pittivaanapalli
 Muttimbaku Post, Vakadu SO
 Chittamuru Mandal,
 Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
 Survey Nos. 20-2B, 9,-2,10,13,0,28-2
 Pittivaanapallivillage ,
 Muttimbaku Post, Vakadu SO,
 Chittamuru Mandal,
 Nellore District Pin 524415

55. Sri Pitti Krishnaiah
 Resident of Pittivaanapalli
 Muttimbaku Post, Vakadu SO
 Chittamuru Mandal, Nellore District, Pin 524415

K. Bala Sunil Reddy

Having Prawn/Shrimp Aqua farm at
Survey Nos. 20-3, 23-5, 23-6
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

56. Sri Chinthareddy Kota Reddy
Resident of Muttimbaku Village & Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 24-3
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

57. Smt. Basivireddy Rajamma,
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 29-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

58. Sri Pamanji Baskar
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 30-2B
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

59. Smt. Duvuru Sunitha
Resident of Muttimbaku Village and Post,
Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 31-6B
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

60. Sri KalluruVekateshwarlu,
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal, Nellore District, Pin 524415

K. BalaSmit Reddy

Having Prawn/Shrimp Aqua farm at
Survey Nos. 32-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

61. Smt. PittiParandhamaiah,
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 3-2A
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

62. Sri KaamireddyVijayasekar Reddy
Resident of Mallam Village and Post
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-5, 38-8
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

63. Sri KalahastiVasanthamma
Resident of Mallam Village and Post
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 181-2
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District

64. Sri PittiVenkateswarlu
Resident of Pittivaanapalli village
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 3-P1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

65. Sri PittiVenkateswarlu
Resident of Pittivanpalli village,
Muttimbaku Post, Vakadu SO
Chittamuru Mandal, Nellore District, Pin 524403

K. Bala Sunil Reddy

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-5, 38-8
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

66. Sri Pitti Chandramma
Resident of Pittivanpalli village,
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 5-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

Apart from the above Respondents, some unknown persons doing illegal
aqua culture in the following survey Nos.

Survey Nos. 30-5A, 30-2A, 23-2, 27-1, 27-2, 27-7, 29-3, 24-2, 22-1A, 20-
2A, 5-3, 8-2 , 14-2, 15-2, 5-1, 14-1, 3, 1-1A, 19-3C1, 103-2A, 66, 63-2,
36-3, 38-6, 38-6A, 38-9, 38-9A, 33-1B, 32-2, 60-10, 23-1, 24-1, 24-5, 32-
3, 32-4, 32-7, 60-9

In Pittivanipalli village
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524 Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

Survey No. 22/2 , 22-3, 21-1
In Padarthivarikandriga village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

COUNTER AFFIAVIT OF THE 7TH RESPONDENT

I, Kami Reddy Balasuneel Reddy, S/o Sudhakar Reddy , Hindu, aged
about 34 years resident of Mallam Post and village, Chittamuru Mandal ,
Nellore District - 524403 do hereby solemnly affirm and state as follows

1. I state that I am the 7th Respondent in the above stated Original
Application in the above hence I am well acquainted with the facts and
circumstances of the case and competent to swear to this counter affidavit.
2. At the outset this Respondent denies each and every allegation made
in the Original application and the Applicant is put to strict proof thereof.

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3. It is submitted that this Respondent is the absolute owner of land comprised in Survey No. 15/6 ,PadarthivariKandriga Village, Chittamuru Mandalam, Nellore District . It is submitted that this respondent is carrying on the business of prawn culture based upon the authorization granted by the competent authority and is shown as authorized in the report placed before this tribunal .

4. It is submitted that, the applicant's representatives name is included as the same is authorized. It is submitted that as stated above, this Respondent has applied for registration of the Coastal Aquaculture Authority vide application dated 28.12.2018 and the same has also been recommended by the Assistant Inspector of Fisheries vide certificate dated 28.12.2018

5. It is submitted that the District Level Committee has also approved the application of this Respondent and has recommended the same to Coastal Aquaculture Authority at Chennai for the purposes of registration. It is submitted that thus this Respondent's application has already been recommended and even as per the District Level Committee , it is approved.

6. It is submitted that all the approvals as stated above have been granted and the necessary fees have also been paid. In view of the fact that the report has also recommended the names of the Respondent for approval the Respondent can never be said to be illegal. Further, even as per the recommendation of the Assistant Inspector of Fisheries the distance from the prawn ponds to the agricultural land is more than 500 meters and the source of water as per the report recommending case of this Respondent is Uppu teru. Therefore there is no bore well activity and the agricultural lands from the distance of 500 meters and hence there can never be any probability or even remote possibility of this Respondent in any manner polluting the agricultural lands let alone Agricultural land polluting the applicant herein. It is submitted that the report filed by various competent

K. Bala Sunil Reddy

authorities before the tribunal fortify the submissions that the agricultural activities has not been affected and the yield has not been affected. The report of the joint director of agriculture dated 23.08.2021 is relevant. So far as the contamination of drinking water sources is concerned the report of the divisional Panchayat Officer Gudur dated 18.08.2021 is relevant. It is specifically states that the physical and chemical parameters are all in the safe range and the only village which has in habitant population is Pittuvanipalli and there is no population in Padartivarikandruga. Hence it is submitted that the application has been filed without any verification of facts and based upon false averments and deserves to be dismissed.

8. It is submitted that the saline water from the ponds are being let out into the Pala Maduguvagu which is only a draining canal and which joins the Royalavagudown stream at the end of the RoyalaVagu channel just before joins salt water creek of Pulicat Lake to the sea. The report of the water Resources Department fortify the contention of the Respondents. Therefore in view of this Respondent 500 meters away from agricultural land and the saline water is only being let out through the draining Channel ,there is no environmental pollution or effluents being released to contaminate any drinking or irrigation water.

9. It is submitted that as stated above, this Respondent is legally entitled to carry on the prawn culture in survey No. 15/6 .

10. It is submitted that the Petitioner has filed a Special Leave Petition before the Hon'ble Supreme Court challenging the interim order passed by the National Green Tribunal dated 10.06.2020. The Hon'ble Supreme Court dismissed the case filed by the Respondent.

11. It is submitted that based on the interim order of the Tribunal, the collector of the District issued notices to the Petitioner threatening the disconnection of electricity and dispossession of prawn culture farm. It is

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submitted that since the Petitioner was only doing he prawn culture based upon the valid license issued by the Competent authority, due to the urgency, the Petitioner was constrained to file a Writ Petition before the Hon'ble Court of Andhra Pradesh. The Hon'ble High Court at Andhra Pradesh was pleased to grant an interim order and directed the Respondent to consider the objections of the Petitioner therein. It is submitted that Writ Petition only a stop gap arrangement and comprehensive adjudication only before this Hon'ble Tribunal.

12. It is submitted that this Respondent has invested a huge sum of money and it is only the source of survival/income for the entire family. It is submitted that this Respondent has also availed loan from the bank in order to finance the prawn culture. If the source of income is denied the Respondent's family will not be in a position financially sustain itself.

13. It is submitted that due to no fault of these Respondents, they are unnecessarily dragged into this litigation and the livelihood of the Respondents are at threat. It is submitted that even as per the report of the Expert Committee the prawn culture is being conducted by the Respondents is perfectly legal and has got the sanction of all the competent authorities as the prawn culture is being strictly done as per the regulations and no effluent which will cause any damage to the agricultural operations are being released into any irrigation canal as alleged. It is submitted that even as per the licensing authority before issuance of the license the report is sought for with respect to source of water and if there is any impact on agricultural farms. It is submitted that only upon the satisfaction of the authorities as stated above the license is granted.

14. It is submitted that even prawn culture activities of the Respondents are subject matter of periodical checking by the Fisheries Department. It is submitted that in case there is any violation, there is always a threat of cancellation by the Competent Authority. The very fact that this Respondent

K. Bala-Sunil Reddy

has been doing prawn culture till date would fortify the fact that this Respondent has been strictly adhering all the Rules and Regulations imposed by the Licensing Authority and there is pollution/threat of pollution as alleged by the applicant. The Report of the Expert Committee appointed by the Hon'ble Tribunal also vindicates the case of the Respondent. The Competent authority has further stated all the unauthorized aqua ponds have ben demolished and electricity connection disconnected. This Respondent's aqua pond has not been demolished and neither does the name find place in the list of the ponds for which the service connection has been disconnected. Thus, even according to the Official Respondents this Respondent prawn culture is perfectly valid and legal.

15. It is submitted that from Aqua ponds of these Respondents where the agricultural activities are being conducted are at the distance of more than 3 Kms. It is submitted that even as per the report filed before this Hon'ble Tribunal, there is no mention of any contamination or damage to agricultural crops due to draining canal Pala Madugu Vagu. The nature of canal is that it starts from Pittavaanapalli village and joins Royalavagu just almost at the extreme down stream before it joins Pulicat Lake and the sea. Therefore there is no cause or any apprehension for any effluent affecting the agricultural activities or the ground water or the drinking water or any of the villages nearby. At this juncture, the risk of repetition, it is submitted that very nature of the canal is only a draining canal and hence the only source for the prawn culture water to be released. In other words, license having been granted was only granted after appreciating the fact that the effluents are being treated and being let out into the draining canal. Therefore, there can never be a complaint about the alleged release of water into the draining canal in as much as that is the only source into which the water is to be released from the prawn bonds.

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16. It is submitted that without appreciating the ground realities and without appreciating the fact that if these Respondents are conducting the prawn culture strictly without indulging in any illegal activities, the applicant has filed the present application which deserves to be dismissed so far as these respondents are concerned.

Under the said circumstances this tribunal may be pleased to dismiss the application so far as this Respondent is concerned and pass such further or other orders as may deem fit and proper in the circumstances of the case and thus render Justice.

K. BalaSuni Reddy

Solemnly affirmed on 25 day of
October 2021 and the contents
were explained in Telugu after understood
the same signed his name in my presence

Before Me (T. Sharmagan)
1004/15 25, Law Chambers
Advocate : Chennai High Court
CH 7

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL**

SOUTHERN ZONE AT CHENNAI

**Original Application No. 114-20122
2020**

IN THE MATTER OF

Saguturu Dayaker Reddy
S/oVenakata Subba Reddy

..Applicant

Vs

State of Andhra Pradesh,
Through its Chief Secretary,
A.P. Secretariat office
Velagapudi, Andhra Pradesh
and 65 others

..Respondents

COUNTER AFFIDAVIT OF th7 RESPONDENT

M/s DAKSHAYANI REDDY
S. SUNEETHA

COUNSEL FOR RESPONDENTS